

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 74(ND)/2016
CA NO.

CORAM:


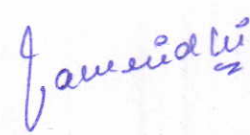
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 1.09.2016**

NAME OF THE COMPANY: Shiv Sevak Singh
Vs
M/s. VIL Ltd.& Ors.

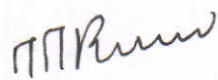
SECTION OF THE COMPANIES ACT: 235 & 237

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Mr. VIVEK KOHLI	} ADV.	PETITIONER	
2	Mr. NIKHIL MATHE			
1.	Mr. Samrath Kalra	} Adv.	Respondents	
2.	Ms. Samridhi Gogia			

Order

Ld. Counsel for respondents undertakes to file reply within two weeks with a copy in advance to the Ld. Counsel for the petitioner. Rejoinder, if any, be filed within two weeks thereafter.

List for arguments on 04.10.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)